

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 2

CUSTOMS Appeal No. 10778 of 2015-DB

[Arising out of Order-in-Appeal No. MUN-CUSTM-000-APP-041-043-14-15 dated 11.03.2015
passed by Commissioner of Customs (Appeals) - Ahmedabad]

Pramodkumar Ramanlal Agarwal

.... Appellant

Director, Plot No. 18-23, Lucky Ind. Estate, Opp. Cera
Ceraminco, B/H Maruti Showroom, GIDC, Kadi
Gujarat -382715

VERSUS

Commissioner of Customs, Mundra

.... Respondent

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat -370421

APPEARANCE :

Shri Dr. Nilesh V. Suchak CA & Shri Sharan Rayaprol, Advocate for the Appellants
Shri Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM:

HON'BLE DR. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING : 19.09.2025

DATE OF DECISION: 18.03.2026

SATENDRA VIKRAM SINGH :

Appeal disposed of. For order, see order of date in Customs Appeal
No. 10779 of 2015-DB.

(Dr. Ajaya Krishna Vishvesha)
Member (Judicial)

(Satendra Vikram Singh)
Member (Technical)

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